

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 246 of 2012 &  
IA Nos. 401 of 2012, 402 of 2012  
& 71 of 2013**

**Dated: 12<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**Tata Power Co. Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Avijeet Kr. Lala**

**Counsel for the Respondent(s):**

**Mr. J.J. Bhatt, Sr. Advocate  
Ms. Anjali Chandurkar and  
Mr. Hasan Murtaza for R.2  
Mr. Buddy A. Ranganadhan &  
Mr. Arijit Mitra  
Ms. Richa Bharadwaja for R.1**

**ORDER**

Post the matter for further hearing on **18.03.2013 at 2.30**

**p.m.**

**(V.J. Talwar)  
Technical Member  
ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**